GOVERNMENT OF ASSAM

ASSAM STATE DISASTER MANAGEMENT AUTHORITY
ANCILLARY BLOCK, JANATA BHAWAN, DISPUR, GUWAHATI-781006
Phone: 0361-2237221 (O); E-mail: asdmaghy@gmail.com

ORDER

No. ASDMA.24/2020/Part-1/43

Dated 3rd May, 2020.

Whereas, the Ministry of Home Affairs (MHA) has issued orders dated 01-05-2020 that the lockdown measures stipulated in the Consolidated Guidelines of Ministry of Home Affairs (MHA) for containment of COVID-19 epidemic in the country, will continue to remain in force upto 17-05-2020 to contain the spread of COVID-19 in the country.

Whereas, the New Guidelines, will be applicable based on the risk profiling of the districts into Red (Hotspot), Green and Orange zones which will come into effect from 04-05-2020, as per the MHA orders above. However, based on the assessment of the situation and with the primary objective of keeping the spread of COVID-19 in check, the State, the following select activities with restrictions are allowed in the Green Zone. In Red and Orange zones, the restrictions which had been imposed prior to 1st May 2020, shall continue till 17th May 2020.

These guidelines shall be enforced by the District Magistrates through fines and penal action as prescribed in Section 51 to 60 of the Disaster Management Act 2005 besides legal action under Section 188 of the IPC and other legal provisions..

Whereas, in exercise of the powers, conferred under Section 22(2)(h) of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, Assam, hereby issues directives to all the District Administrations of Assam / Department of Govt. of Assam / Autonomous Councils, as follows, which will come into force from 04.05.2020.

The permitted activities with restrictions in Green zones only.

- A. The movement of individuals is strictly prohibited between 6 PM and 6 AM throughout the state across all zones, except for emergency services namely medical services, police, fire services and emergency response for restoring telecom and electricity.
- B. Private Medical Clinics and OPDs including veterinary OPDs shall be allowed to open.
- C. All standalone shops shall be allowed to operate till 5 PM. In areas where there are adjacent shops it shall be ensured that there are at least two closed shops in between two open shops except for pharmacies, grocery stores and book shops. Deputy Commissioners shall, in consultation with market associations, identify the shops and allow them to operate only after this is finalised. Market complexes and shopping malls shall remain closed.
- D. Auto Rickshaws, cycle rickshaws and taxis shall operate with one driver and two passengers maintaining social distancing.

1

Scanned by CamScanner

Acres C.S

- E. Private four wheelers are allowed with driver and two others.
- F. For two wheelers, pillion riding is allowed either with one female or one child up to the age of 12 years.
- G. All constructions in urban areas shall be allowed with a maximum of 50% work force.
- H. City buses, intra-district and inter-district buses shall operate with 50% capacity. Only 50% of total number of buses shall be allowed to operate and only under the authority of ASTC. All vehicles which are allowed to ply are not permitted to stop in the Red and Orange Zones but can only pass through.
- I. Government and Private offices shall operate with 50% of employees.
- All tea shops, restaurants, ice-cream parlours, cooked food outlets are allowed to operate
 on take away or home delivery basis only.
- K. Barber shops, saloons and parlours shall continue to remain closed, however, home visits of barber would be allowed after following hygiene and sanitisation norms.
- L. No livestock carrying trucks shall be allowed to enter the State. However, if there is any truck already loaded with livestock and headed for any State outside Assam those may be allowed to move to their destination without stopping in the State of Assam.
- M. E-Commerce for all commodities is allowed.
- N. Maintaining social distancing and arrangement for thermal scanning, hand sanitization shall be the responsibility of the Head of the Organization both public and private.
- O. Female employees, both private and public, with children below 5 years of age are not to attend office till 17th May, 2020 when this will be reviewed.
- P. Haats and bazars including weekly markets shall remain closed throughout the state.
- Q. Movement of persons beyond the age of 65 years and below the age of 10 years shall be restricted in public spaces except for medical purposes.

The following activities will continue to remain prohibited across the State of Assam, irrespective of Zone, for a period of two weeks with effect from 4th May 2020.

- i. All domestic and international air travel of passengers except for medical services, air ambulance and for security purposes as permitted by MHA.
- All passenger movement by trains, except for security purposes or for purposes as permitted by MHA.
- iii. Inter-State Buses for public transport, except as permitted by MHA.
- iv. Inter- State movement of individuals except for medical reasons or for activities as permitted by MHA.
- All schools, colleges, educational/training/coaching institutions etc. However, online/distance learning shall be permitted.
- vi. Hospitality services other than those used for housing health/police/Government officials/healthcare workers, stranded persons including tourists and those used for quarantine facilities.
- vii. All cinema halls, shopping malls gymnasiums, sports complexes, swimming pools, entertainment parks, theatres, bars and auditoriums, assembly of halls and similar places

2

Kohnen C.S.

- viii. All social / political/ sports/ entertainment/ academic/ cultural/ religious functions/ other gatherings.
- ix. All religious places/ places of worship shall be closed for public. Religious congregations are strictly prohibited.

All existing restrictions imposed in earlier will continue in Red and Orange zones till 17th May 2020.

Sumar Sanjay Krishna, IAS)
Chief Secretary, Assam.

Memo No. ASDMA.24/2020/Part-1/43 -A

Dated 3rd May, 2020.

Copy forwarded to:

- 1. All Additional Chief Secretaries to the Govt. of Assam, Dispur, Guwahati-6
- 2. The Director General of Police, Assam.
- All Principal Sec5retaries/Commissioner & Secretaries to the Govt. of Assam, Dispur, Guwahati-6
- 4. Commissioner of Police, Guwahati 6
- 5. The Principal Secretaries of BTC, NCHAC, KAAC.
- 6. All Deputy Commissioners
- 7. All Superintendent of Police
- 8. PPS to Hon'ble Chief Minister, Assam
- 9. S.O to Chief Secretary, Assam, Guwahati-6
- 10. All P.S. to Hon'ble Minister, Assam, Dispur, Guwahati 6
- 11. All P.S to Advisor to Hon'ble Chief Minister, Assam

(M.S. Manivapnan)

Chief Executive Officer

Assam State Disaster Management Authority.